

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1436
ANSWERED ON:08.03.2007
PAYMENT TO TRANSPORTERS FOR SUPPLY OF CRUDE OIL
Hasan Chaudhary Munawwar

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

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- (a) the amount paid by ONGC, Ahmedabad/Gujarat to each of the transporters engaged in transportation of crude oil during the year 2005-06 and 2006-07 till date, month-wise;
- (b) the amount still outstanding against ONGC, Ahmedabad;
- (c) the reasons for not making timely payment of outstanding amount to the transporters by the ONGC; and
- (d) the time by which outstanding amount is likely to be paid ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS(SHRI DINSHA PATEL)

- (a) Two agencies M/s Sharda Transport and M/s Artee Roadways were engaged in transportation of crude oil by ONGC Ahmedabad/Gujarat during the year 2005-06 and 2006-07. Details of the payments made, company-wise, is placed at Annexure-I.
- (b) The details of the outstanding amounts are placed at Annexure-II.
- (c) Payment could not be made beyond July, 2006 to M/s Artee Roadways as the party has gone for arbitration. Two FIRs each, for Pilferage of crude oil, have been registered against M/s Artee Roadways Pvt. Ltd. and M/S Sharda Transport Co. Ltd.
- (d) Payment will be made after conclusion of arbitration.